COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 251 OF 2017

Dated: 4th December, 2017

In the matter of:

Nabha Power Limited Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. List the matter on 13.2.2018.

COURT MASTER